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Date: 16/12/2025

(2023) 01 NCDRC CK 0015

National Consumer Disputes Redressal Commission

Case No: Consumer Case No. 1842 Of 2016

Haresh Kishindas Dua APPELLANT

Vs

Ruparel Estates (I) Private

Limited & 6 Ors

Date of Decision: Jan. 9, 2023

Hon'ble Judges: Ram Surat Ram Maurya, Presiding Member; Dr. Inder Jit Singh, Member

Bench: Division Bench

Advocate: Abhijat, Mansi Sharma, Mohd. Shahan Ulla, Deepanshu Latka

Final Decision: Partly Allowed

Judgement